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Kerala State Co-Operative Agricultural Development Banks (Amendment) Act, 1985

22 of 1985

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An Act to amend the Kerala State Co-operative Agricultural Development Banks Act, 1984. WHEREAS it is expedient to amend the Kerala State Co-operative Agricultural Development Banks Act, 1984, for the purposes hereinafter appearing; BE it enacted in the Thirty-sixth Year of the Republic of India as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Kerala State Co-operative Agricultural Development Banks (Amendment) Act, 1985.
- (2) It shall be deemed to have come into force on the 29th day of August, 1984.

2. Amendment Of Section 4 :-

In section 4 of the Kerala State Co-operative Agricultural Development Banks Act, 1984 (20 of 1984),-

- (i) in the proviso to sub-section (1), for the words "National Bank for Agricultural and Rural Development", the words "National Bank for Agriculture and Rural Development" shall be substituted;
- (ii) in sub-section (2), for the words "National Bank for Agricultural and Rural Development", the words "National Bank for Agriculture and Rural Development" shall be substituted;
- (iii) in sub-section (3), for the words "National Bank for Agricultural and Rural Development", the words "National Bank for Agriculture and Rural Development" shall be substituted.